NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 729/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Mahindra Telecommunications Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. Hemant sethi Advocate for

mumm

Petitioner

ORDER

CSP No. 729/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 15.11.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

M.K. SHRAWAT Member (Judicial)